

**UTTAR PRADESH SHASAN
SANSKRITI ANUBHAG**

The Governor is pleased to order the publication of the following English translation of Notification No. 3004/Four-2024
Dated, 30/09/24 for general information.

NO. 3004 /FOUR- /2024

LUCKNOW: DATED: 30/09/2024

The Governor is pleased to order the following English translation of Notification NO. 7403/Four-December/2023, Lucknow Dated 06 December, 2023 for general information.

NOTIFICATION

In exercise of the powers under sub-section (3) of the section 3 of the ancient monuments preservation Act, 1904 (Act No. VII of 1904), as re-enacted by section 3 of the U.P. Ancient and Historical Monuments and Archaeological sites and Remains Preservation Act, 1956. (U.P. Act No. VII of 1957), the Governor is pleased to declare the ancient monuments/sites specified in the schedule below to be the protected monuments within the meaning the said Act.

SCHEDULE

Sl. No	State	District	Tehsil and Village	Name of the Monument sites	Revenue Plots to be taken under protection	Area in Acres /Hectare	Boundaries
1	2	3	4	5	6	7	8
1	Uttar Pradesh	Agra	Fatehabad	Baradari / Chhatari, Hathi Ghat (a) Hathi Ghat (Talab) (b) Baradari and Chhatari	430/1 99/4	1.602 Hectare 1.486 Hectare	Revenue Plot No. 340, 425, 428, 429, 430/2, 431 and 432 determine the extent of Revenue Plot Number 430 It is Surrounded by Population on all Sides.

By order,


(Ravindra Kumar-I)

No. 3004 (1)/Four-2024 Dated

Copy forwarded to the following for information and necessary action:-

1. Director General, Archaeological Survey of India, Government of India, Janpath, New Delhi.
2. Director, Cultural Affairs, U.P. Lucknow.
3. Director, U.P.State Archaeology Department, Kaiserbagh, Lucknow.
4. Divisional Commissioner, Agra, U.P.
5. District Magistrate, Agra.
6. Senior Superintendent of Police, Agra.
7. Superintendent, Publication and Stationary Deptt.,U.P. Prayagraj with request that The notification may please be published in forthcoming gazette..

By order,



(Raghunath Prasad Verma)
Under Secretary